

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No. 125 of 2023

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU based
On letter Petition about "Large Scale Encroachments
In Nalgonda District of Telangana State".

And

The District Collector, Nalgonda District,
Telangana and Ors.

...Respondent(s)

**REPORT OF THE 6th RESPONDENT – IRRIGATION DEPARTMENT,
SURYAPET**

| SL. NO. | PARTICULARS | PAGE NOS. |
|------------|--|--------------|
| 1. | Report of the Irrigation Department, Suryapet District (6 th Respondent). | 1-2 |

Place: Chennai

Date: 07.09.2024

Mrs. H. Yasmeen Ali,
Counsel for the 6TH Respondent.

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No. 125 of 2023 (SZ)

TRIBUNAL ON ITS OWN MOTION SUO MOTU
TELANGANA

... Petitioner

VS

THE DISTRICT COLLECTOR, NALGONDA & OTHERS

.... Respondent

REPORT FILED BY THE CHIEF ENGINEER, IRRIGATION, SURYAPET, RESPONDENT NO.6

TELANGANA STATE

The Hon'ble National Green Tribunal (SZ), Chennai Passed an Order directing the Respondents report on 29.07.2024 which is as stated below:

The National Green Tribunal Southern Zone, Chennai, has directed the Chief Engineer, Irrigation Unit Suryapet, to conduct inspection of Peddacheruvu Kodad which is situated in an extent of Ac. 727-16 G to serve the irrigation needs of ayacut to an extent of 938-14 Acres at the earliest and file the individual report before the next date of hearing i.e., on 29.07.2024.

1. In this regard, the Superintending Engineer, Irrigation Circle, Kodad, Suryapet District has conducted the field inspection on 03.10.2023 along with field engineers viz., the Executive Engineer, Irrigation Division No.4, Kodad, Dy. Executive Engineer and Assistant Engineer and submitted his report regarding and stated that, there is a Minor Irrigation Tank named as Pedda Cheruvu constructed during the Kakatiya Dynasty which is situated at Kodad village & Mandal (Bearing UID 80904500801101 and Geo-ID 799625170157) in Suryapet District.

It is stated that, the News was published in "Telugu Daily - Eenadu Suryapet District edition on Dated: 01.08.2023" on Tanks in Combined District of Nalgonda with the Heading: ("ఉమ్మడి జిల్లాలనూ కభాకోరల్లో నీటివనరులు, గొలుసుకట్టు చెరువులు- మనదాకా వసే మునుగుడే"). It is stated to publish that the Peddacheruvu Tank situated at Kodad Town having total extent of Ac.727.16 Gts and out of which an extent of Ac.250.00gts of land is encroached, as per the officials survey conducted by the District Administration and found (305) illegal constructions in the Tank during the year-2010 and now the number has increased to 5-6 times.

The details of site inspection are submitted as under:

- The Peddacheruvu Kodad is situated in an extent of Ac. 727-16 G to serve the irrigation needs of ayacut to an extent of 938-14 Acres. The Cheruvu is having a bund of Length 2307.00 m and having of 5 Nos. of O.T Sluices to serve the ayacut.
- The FTL Submergence area Ac727-16G is categorised as Shikkam Lands (Ac413-27G), Government Lands (Ac107-37G), Assigned Lands (Ac49-04G), Inam Lands (Ac34-32G) and Patta lands (Ac121-36G).

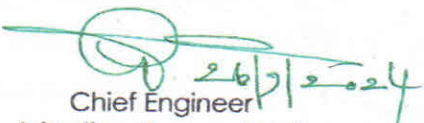
- > This Peddacheruvu is situated in the command area of Nagarjuna Sagar Project and there is always continues inflows into this Tank even after rainy season due to water supply to NSP Ayacut for two crops. The Tank is always in FTL Condition except during Hot Summer (During May).
- > There is no truth in the allegation that 250 Acres has been occupied and the illegal constructions are now increased to five to six times. These figures are overstated.
- > There are long standing constructions observed in an area of Ac36-30G (as per Google Map) out of total submergence area of Ac 727-16G. The constructions are mainly situated in Inam Lands (Ac 7-08 G) and Patta lands (Ac 28-01G). These structures are identified in the survey conducted during 2009-10 when the District Collector, erstwhile Nalgonda (Dist) on 21-10-2009 directed the Special Deputy Collector (Land Acquisition), SRSP Stage-II, Unit.3, Suryapet to conduct enquiry about the adverse news published in Sakshi Telugu Daily News Paper Dt:13-06-2009. No action was taken to remove the structures and the reasons are not known.
- > No Additional occupations and constructions are taken place in Peddacheruvu after 2010 because of continuous and strict monitoring by Irrigation & Revenue Authorities.

Further, the Superintendent Engineer, Irrigation Circle, Kodad, has stated that as soon as some encroachment is observed, the Irrigation Department Officials are acting promptly and making all efforts in order to remove the encroachments instantly in coordination with the officials from the Revenue Department and Kodad Municipality.

Basing on the strength of the report submitted by the Superintendent Engineer, Irrigation Circle, Kodad, Suryapet District, it is observed that the encroachments took place before the year - 2010 and further encroachments were stopped by the Irrigation Department and the vigilance activities are being continued to protect the Peddacheruvu Tank of Kodad Town & Mandal with the assistance of Revenue & Police Departments for the conservation of Natural Water Bodies for maintenance of ecological balance.

Hence, submitted for favour of information and for further orders.

Place: Suryapet
Date : 26.07.2024.


Chief Engineer
Irrigation, Suryapet Unit
Suryapet District, TS.